

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

1244/252(ND)/2018

IN THE MATTER OF:

Income Tax Officer

Vs

ROC (M/s Manas Electronics Pvt. Ltd.)

...PETITIONER

...RESPONDENT

Section

Under Section 252

Order delivered on 21.08.2019

Coram:

Shri. P.S.N. Prasad,

Hon'ble Member (Judicial)

Dr. V.K. Subburaj,

Hon'ble Member (Technical)

For the Petitioner :

For the Corporate Debtor :

ORDER

No one is present at the time of hearing. In the interest of justice post the matter to 12.09.2019.

Sd/-

**(V.K. Subburaj)
Member (T)**

Sd/-

**(P.S.N. Prasad)
Member (J)**